NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/240/ (IB)/2017

NAME OF THE PETITIONER(S)

: PERCEPT LTD

NAME OF THE RESPONDENT(S)

: PYRAMID SAIMIRA THEATRE LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. GIRIDHARA RAD

Counsel for Petitioner B. Limber K

ORDER

Shri B Giridhara Rao, counsel for petitioner present. No representation on behalf of the respondent. Counsel for petitioner sought time for placing the status of the matter pending before the Hon'ble High Court of Madras. Time extended at request. Put up on <u>07.07.2017 at 10.30 A.M.</u>

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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